CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

CP.No.131 of 2000 in OA.No.143 of 1999

New Delhi, this 7th day of December 2000

HON'BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE MR. M.P. SINGH, MEMBER(A)

L.C. Chawla
S/o Shri M.R. Chawla
Chief Draftsman (Retd.)
N. Railway Const. Headquarters Office
Kashmiri Gate, Delhi
R/o 33, Guru Agand Nagar
Delhi-92

(By Advocate: Shri Shri M.L. Sharma)

## versus

- 1. Shri S.P. Mehta
  General Manager
  Northern Railway
  Headquarters Office
  Baroda House
  New Delhi.
- 2. Shri Raj Kumar Chief Personnel Officer Northern Railway Headquarters Office Baroda House New Delhi.
- 3. Shri S.A. Ujjlayan
  Chief Administrative Officer(Const.)
  Northern Railway Construction
  Headquarters Office
  Kashmiri Gate
  Delhi. ...Respondents

(By Advocate: Shri R.L.Dhawan)

## ORDER(Oral)

By Mr Justice Ashok Agarwal:

Counsel appearing for the contesting parties have agreed that the order of the Tribunal has now been fully complied with. In view of this, we do not find that any cause arise to take action for contempt as prayed.

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Present C.P., in the circumstances, 2. dismissed. No costs.

(M.P.Singh)
Member(A)